

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 591/MP/2020

- Subject : Petition for approval under Section 17(3) and 17(4) of the Electricity Act, 2003 for creation of security interest over Petitioner No.1's Assets in favour of Catalyst Trusteeship Limited for the benefit of a new lender and its assignees, transferees, novatees for the purpose of Petitioner No.1's Transmission Project.
- Date of Hearing : 19.3.2021
- Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
Shri Prakesh. S. Mhaske, Member (ex-officio)
- Petitioners : 1. NER II Transmission Limited (NERIITL)
2. Catalyst Trusteeship Limited
- Respondents : Assam Electricity Grid Corporation Limited and 6 Ors.
- Parties Present : Shri Aditya K Singh, Advocate, NERIITL
Ms. Anukriti Jain, Advocate, NERIITL

Record of Proceedings

Case was called out for virtual hearing.

2. Learned counsel for the Petitioners submitted that subsequent to filing of the present Petition, the Petitioners are expecting a change in the lenders and that the above position is likely to be clear within the span of 2-3 weeks. Accordingly, the learned counsel requested to list the matter in the month of May, 2021. The request was allowed by the Commission.

3. The Petition shall be listed for hearing for which separate notice will be issued to the parties.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Legal)**